

SHRI SWARAN SINGH : We have got enough of ammunition and there is no question of any bar on our manufacturing anything. We are free to manufacture anything that we like. The premise of this question is absolutely incorrect and there is nothing for me to reply.....(interruption).

13.12 hrs.

PAPERS LAID ON THE TABLE

Annual Report of University Grants Commission for 1967-68 and Uttar Pradesh Universities (Amendment) Act, 1969

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRIMATI JAHANARA JAIPAL SINGH) : Sir, on behalf of Dr. V. K. R. V. Rao, I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi and English versions) of the University Grants Commission for the year 1967-08 under section 18 of the University Grants Commission Act, 1956. [Place in Library See No. LT-329/69]
- (2) A copy of the Uttar Pradesh Universities (Amendment) Act, 1969 (Hindi and English versions) (President's Act No. 7 of 1968) published in Gazette of India dated the 13th January, 1969 under sub-section (3) of section 3 of the Uttar Pradesh State Legislature (Delegation of Powers) Act, 1968. [Placed in Library See No. LT-330/69]

SHRI HEM BARUA (Maugaldhn) : Sir, what happened to the *chappal*-throwing incident against the Bihar..... (Interruption)

Notifications under All India Services Act

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : Sir, I beg

(1) to re-lay on the Table—

- (a) A copy each of the following Notifications under sub-section (2) of

section 3 of the All India Services Act, 1951 :—

- (i) The Indian Police Service (Pay) Second Amendment Rules, 1968, published Notification No. G.S.R. 2026 in Gazette of India dated the 23rd November, 1968. [Placed in Library See No. LT-2557/68]
- (ii) The Indian Administrative Service (Pay) Fourth Amendment Rules, 1968 published in Notification No. GSR 2027 in Gazette of India dated the 23rd November, 1968. [Placed in Library See No. LT-2558/68]
- (iii) The Indian Forest Service (Released Emergency Commissioned and Short Service Commissioned Officers) (Appointment by Competitive Examination) Amendment Regulations, 1968, published in Notification No. G. S. R. 2031 in Gazette of India dated the 23rd November, 1968. [Placed in Library See No. LT-2558/68.]
- (iv) The Indian Administrative Service (Pay) Fifth Amendment Rules, 1968, published in Notification No. G. S. R. 2070 in Gazette of India dated the 30th November, 1968. [Placed in Library, See No. LT-2676/68.]
- (v) The Indian Police Services (Pay) Third Amendment Rules, 1968, published in Notification No. G. S. R. 2071 in Gazette of India dated the 30th November, 1968. [Placed in Library See No. LT-2676/68]
- (vi) The All India Services (Provident Fund Second Amendment Rules, 1968, published in Notification No. G. S. R. 2135 in Gazette of India dated the 7th December, 1968.
- (vii) The Indian Civil Service Provident Fund (Second Amendment) Rules, 1968, published in Notification No. G. S. R. 2136 in Gazette of India dated the 7th December, 1968.
- (viii) The Indian Civil Service (Non European Members Provident Fund (Second Amendment) Rules, 1968, published in Notification No. G. S.